

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2006
ANSWERED ON:02.12.2011
JANANI SHISHU SURAKSHA KARYAKARAM
Owaisi Shri Asaduddin

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether under the Janani Shishu Suraksha Karyakaram (JSSK) all pregnant women delivering in public health institutions are entitled for free and cashless delivery;
- (b) if so, whether a survey in 28 States has recently revealed that user fee is being charged in most of the States;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the Government has taken any action after this survey or issued fresh instruction to all the State Governments; and
- (e) if so, the further steps taken or being taken by Union Government to implement the scheme in its true spirit?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) Yes. Janani Shishu Suraksha Karyakaram (JSSK) is a new initiative launched by Government of India on 1st June, 2011.

(b) & (c) A study was conducted by the National Health System Resource Centre (NHSRC) across 28 States which includes the high focus eight Empowered Action Group (EAG) states, 8 North Eastern states, Himachal Pradesh and Jammu and Kashmir to study the out of pocket expenses being incurred by pregnant women prior to the launch of JSSK.

In most of the states, user fee was being charged and out of pocket expenses being incurred. Expenses were also being incurred by families on drugs, diagnostics, transport & blood, etc.

(d) & (e) As a response to this situation and to eliminate user fee & out of pocket expenditure for both pregnant women & sick neonates, Government of India has launched Janani Shishu Suraksha Karyakaram (JSSK) on 1st June, 2011. The initiative has been rolled out under the overall umbrella of National Rural Health Mission (NRHM) which entitles all pregnant women delivering in public health institutions to absolutely free and no expense delivery, including caesarean section. Under this scheme, pregnant women are entitled for free drugs and consumables, free diagnostics, free blood wherever required, and free diet up to 3 days for normal delivery and 7 days for C-section. This initiative also provides for free transport from home to institution, between facilities in case of a referral and drop back home. Similar entitlements have been put in place for all sick newborns accessing public health institutions for treatment till 30 days after birth. Instructions and guidelines have been disseminated to all the States. In the current financial year i.e. 2011-12, funds to the tune of Rs 1437 crores have been approved for the States to implement the scheme.